

OA - 589/96

1.1.28.11.96.

On the request made by the learned counsel for the applicant, list on 7.1.97 for admission.

/CBS/

(K.D. Saha)

Member (A)

(V.N. Mehrotra)

Vice-chairman

2/07.01.97

The DB is not available today due to illness of Hon'ble Mr. K.D. Saha, Member (A).

List on 12.02.1997 for admission.

SKJ

3

12.2.97

CM

List on 21.4.97 for hearing on admission.

(V.N. Mehrotra)  
Vice-Chairman

4/21.04.97

List on 30.06.1997 for hearing on admission.

SKJ

(V.N. Mehrotra)  
Vice-Chairman

5

30.6.97 List on 21.8.97 for hearing on  
admission.

CM

*W.M.*  
(V.N. Mehrotra)  
Vice-Chairman

6

21.8.97 List on 21.10.97 for admission.

CM

*W.M.*  
(V.N. Mehrotra)  
Vice-Chairman

7

21.10.97 List on 30.12.97 for admission.

CM

*W.M.*  
(V.N. Mehrotra)  
Vice-Chairman

8

30.12.98 List on 27.2.98 for admission.

CM

*W.M.*  
(V.N. Mehrotra)  
Vice-Chairman

9/27/02.98 On the request of the applicant case is  
adjourned to 20.05.1998 for admission.

SKJ

*for L.R.K.*  
(L.R.K. Prasad)  
Member (A)

*W.M.*  
(V.N. Mehrotra)  
Vice-Chairman

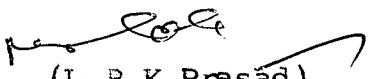
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PATNA BENCH PATNA

Order Sheet

Application No. 08-589/96 199 in.....

Applicant (s) ..... Respondent (s) .....

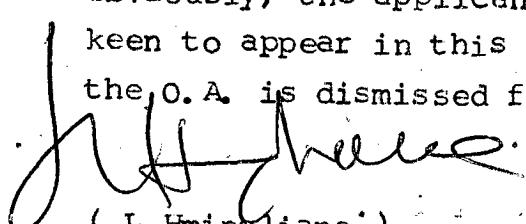
Advocate for Applicant (s) ..... Advocate for Respondent (s) .....

Note of Registry	Orders of the Tribunal
	10/ 20.5.98. None for the applicant. List it on 12.8.98 for admission.   /CBS/ (L.R.K. Prasad) Member (A)  (V.N. Mehrotra) Vice-chairman
11/12.8.1998 MPS.	None for the applicant. List on 5.11.1998 for admission.   ( L.R.K. Prasad ) Member (A)  ( V.N. Mehrotra ) Vice-Chairman
12/05.11.98	None for the applicant. List it on 19.01.1999 for admission.   SKJ (Lakshman Jha) Member (J)  (L.R.K. Prasad) Member (A)
13/20.01.99 SKJ	None for the applicant. List on 09.04.1999 for admission.   (Lakshman Jha) Member (J)  (L.R.K. Prasad) Member (A)

14/9.4.1999

None for the applicant. We find from the record that on several dates there was no representation on the side of the applicant. Obviously, the applicant does not appear to be keen to appear in this case. That being as such, the O.A. is dismissed for default.

MPS.



( L. Hmingliana )  
Member (A)

  
( S. Narayan )  
Vice-Chairman